

(14)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/130/2016  
NAME OF THE PETITIONER(S) : G. Rajendran  
NAME OF THE RESPONDENT(S) : M/s C.R.I. Infrastructures (India) Private Limited & 5  
others  
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. V. Hari Kumar  
for Respondents

for Respondents

V. Hari Kumar

2. Sai Vihai  
Mehrotra

Counsel  
Petitioner

Sai Vihai

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time is enlarged at their request. Put up on 07.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy  
Member (Judicial)